

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-237539

Date: 21st March 2024

To

Shri Anand Ganesan,
Advocate for MUNPL
MSA Partners,
D-246, Defence Colony,
New Delhi- 110024

Subject: Request for time extension in Petition No. 183/GT/2022 -reg.

Ref: Your request letter dated: 28.2.2024;

Sir

With reference to your request letter dated 28.2.2024 on the above subject, I am directed to inform you that your request for extension of time to file additional information has been accepted and the same is extended till **21.3.2024**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **28.3.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **4.4.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All parties